

*For Immediate Release*

**Information note to the Press (Press Release No. 28/2020)**

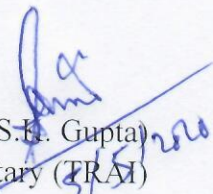
**TELECOM REGULATORY AUTHORITY OF INDIA**

**TRAI to conduct first online Open House Discussion on “Draft Telecommunication Tariff (Sixty Fifth Amendment) Order, 2020”**

**New Delhi, the 5<sup>th</sup> May, 2020:** The Telecom Regulatory Authority of India (TRAI) has scheduled its first online Open House Discussion on “Draft Telecommunication Tariff (Sixty Fifth Amendment) Order, 2020” on 6<sup>th</sup> May 2020.

2. The TRAI is committed to following the principle of transparency while exercising its powers and discharging its functions under the TRAI Act and accordingly follows an elaborate consultative process involving all stakeholders in the process of initiating and mandating changes in regulatory framework which involves inviting comments and counter comments on the consultation paper issued by TRAI followed by Open House Discussions on the subject of review. Considering, the developments arising from the spread of Covid-19 pandemic and consequent preventive measures required by the Government of India, including, *inter-alia*, prohibition of gatherings and social distancing, the TRAI has decided to conduct an online Open House Discussion for the first time. The endeavor of TRAI is to safeguard the interests of society while still ensuring that it is able to discharge its regulatory functions efficiently and effectively in accordance with the mandate given under the Act.

3. The notice for Open House Discussion has already been issued on 2<sup>nd</sup> May 2020 and TRAI has received a good response as reflected in the number of stakeholders who have registered for the Open House Discussion. The TRAI is hopeful that this will mark a new chapter in functioning of TRAI.

  
(S. G. Gupta)  
Secretary (TRAI)